

DIVISION BENCH
COURT - I

O-218

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/85(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH SEPTEMBER, 2023, 10:30 A.M

IN THE MATTER OF	INCOME TAX OFFICER VS REGISTRAR OF COMPANIES WEST BENGAL (IN THE MATTER OF :- ENCYCLOMEDIA ADVERTISING WORKS PVT. LTD.)
UNDER SECTION	SEC 252 (1) - BY GOVERNMENT BODY

Appearances (via video conferencing/physically)

Mr. Farnaz Nasim, Adv. : For Appellant
Mr. Rishi Raju, Adv. : For the Director of Respondent Company
Mr. S. Saha, Adv.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **4/10/2023**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)